

The Minister of Transport (Shri Raj Bahadur): (a) Not yet. The Study Group constituted by the Government of India in September, 1964 to conduct the studies required by the World Bank and collect the requisite economic data is still engaged in its study. The team has been asked to complete its work in four months. The Bank has promised a quick decision as soon as the additional data have been furnished to them.

(b) Does not arise.

Reorganisation of Income-tax Appellate Tribunals

*291. { Shri S. M. Banerjee:
Shrimati Ramdulari Sinha:
Shri J. B. S. Bist:

Will the Minister of Law be pleased to state:

(a) whether it is a fact that the Income-tax Appellate Tribunals are to be reorganised; and

(b) if so, the lines on which reorganisation has to take place?

The Minister of Law and Social Security (Shri A. K. Sen): (a) The matter is still under consideration.

(b) Does not arise.

Looting of Fair Price Shops

*292. { Shri Vishwa Nath Pandey:
Shrimati Renuka Barkataki:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that recently during September and October, 1964 there were certain cases of looting of fair price shops in some of the States due to the faulty distribution and offering of unreasonable prices; and

(b) if so, how many such type of looting and disturbances took place all over the country during September and October, 1964

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) and (b). There were three cases in Mysore and one in U.P. of looting of fair price shops in September and October, 1964. These cases, however, were not due to any faulty distribution or unreasonable prices. In no other State looting of fair-price shops has been reported.

Indian Airlines Corporation Pilots

*293. { Shri Harish Chandra
Mathur:
Shri Yashpal Singh:
Dr. Ranen Sen.
Shri Dimen Bhattacharya:
Dr. Saradish Roy:
Shri J. B. S. Bist:
Shri Onkar Lal Berwa:
Shri Hukam Chand
Kachhavaiya:

Will the Minister of Civil Aviation be pleased to state:

(a) whether Government have considered the need to overhaul and strengthen the top management of the Indian Airlines Corporation and if so, the nature of the steps taken or proposed to be taken;

(b) what are the grievances which the pilots of the Indian Airlines Corporation continued to have and the steps taken to examine and redress them; and

(c) the disciplinary action taken against those of the pilots who have acted in an irresponsible manner and let down the services?

The Minister of Civil Aviation (Shri Kanungo): (a). The Indian Airlines Corporation are considering ways and means for effecting improvement from all aspects.

(b) As a result of recent discussions between the Indian Commercial Pilots' Association and the Indian Airlines Corporation Management most of the point raised by the pilots

have been satisfactorily negotiated and as far as Government are aware there is no major point at issue now.

(c) The incident in which a number of pilots reported sick on 24th and 25th October, 1964, is under investigation. In this connection I also invite a reference to the statement made by me in the House on 26-11-1964.

Sethusamudram Project

- *294. { Shri Kapur Singh:
Shri Solanki:
Shri Narasimha Reddy:
Shri Dharmalingam:
Shrimati Savitri Nigam:
Shri Vishwa Nath Pandey:
Shri Yashpal Singh:

Will the Minister of Transport be pleased to state:

(a) whether the Prime Minister recently said in Madras that he was very keen in favour of an early completion of the Sethusamudram Project connecting Palk Straits with the Gulf of Mannar;

(b) if so, whether this project has been included in the Fourth Plan; and

(c) if so, the broad particulars thereof and its financial implications?

The Minister of Transport (Shri Raj Bahadur): (a) In his speech on the occasion of the opening ceremony of the Jawahar Dock at Madras on the 6th November, 1964, the Prime Minister said that he was keen on work on the Sethusamudram Project being started early in the Fourth Five Year Plan.

(b) The proposal is at present being considered for inclusion in the Fourth Five Year Plan.

(c) The cost of a canal which can take ships of 30 ft. draft is estimated at about Rs. 22 crores.

ज्वार के भाव

*295. श्री दे० शि० पाटिल : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हाल में ही केन्द्रीय सरकार द्वारा घोषित ज्वार के न्यूनतम भाव विभिन्न राज्यों में समान नहीं हैं ;

(ख) क्या राज्य सरकारों ने इन भावों को स्वीकार कर लिया है अथवा कुछ भाव राज्यों ने अपने यहाँ स्वयं न्यूनतम को निश्चित किए हैं ;

(ग) विभिन्न राज्यों ने क्या भाव निश्चित किए हैं ; और

(घ) प्रत्येक राज्य द्वारा अलग अलग भाव निश्चित करने के क्या कारण हैं ?

खाद्य तथा कृषि मंत्री (श्री वि० सुब्रह्मण्यम्) : (क), (ख), (ग) और (घ) अब तक प्राप्त सूचना के अनुसार केवल राजस्थान और महाराष्ट्र राज्यों की सरकारों ने ज्वार के उत्पादक भाव निर्धारित किये हैं। राजस्थान सरकार द्वारा निर्धारित भाव केन्द्रीय सरकार द्वारा बताये गये भावों के बीच हैं। महाराष्ट्र सरकार ने उत्पादक भाव भारत सरकार के ऐसे भाव निर्धारित करने के निर्णय करने और भाव स्तर बताने से पहले ही निर्धारित कर दिये थे। इसीलिये पहले घोषित भाव चालू हैं।

दो राज्यों द्वारा निर्धारित किये गये भाव निम्न प्रकार हैं :—

(र० प्रति क्वंटल)

र०

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